- (b) if so, what are the reasons therefor:
- (c) whether Government propose to bring uniformity among all cadres;and
- (d) if not, what are the reasons therefor?

THE MINISTER OF INFORMA-TION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (d) It is a fact that some of the regular programme staff members have been given notional promotion in pursuance of vie judgement delivered by the Central Administrative Tribunal, Principal Bench, New Delhi in OA-663 86 filed M. P. VERMA and others wherein they were allowed the benefits of ad-hoc service for the purpose for seniority and promotion. The erstwhile production staff (staff artists) are not eligible for notional promotion. However, a number of persons belonging to the erstwhile production cadre have been given promotions in programme cadre on the regular quota basis in accordance with the Recruitment Rules notified

Upgradation of State Highways into national highways in Assam

23.10.1984.

909. SHRI BHADRESWAR BURA-GOHAIN: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether Government of Assam have sent proposal for upgradation of State-Highways into National Highways;
- (b) whether there is any proposal for upgradation of the historic DHODAR ALI into National Highway;
- (c) if so, what are the details thereof; and
- (d) whether it is likely to be upgraded during 1990-91.

THE MINISTER OF SURFACE TRANSPORT (SHRI K. P. UNNI-KRISHNAN): (a) During the 7th

- (1985-90) Plan, the Government of Assam sent the following proposals for declaration as new National Highways:—
 - (i) North-Salmara-Abhayapuri-Lengtisinga-Langli- Barpeta- Hajo-Amingaon:
 - (ii) Link road between Tezpur-Jamuguri; and
 - (iii) Manja Diphu Lumding-Haflong-Silchar Road.
 - (b) No, Sir.
 - (c) and (d) Does not arise.

Penalty on Japanese firm by Chairperson Nhava Sheva Port Trust

910. SHRI PRAMOD MAHAJAN: SHRI KRISHAN LAL SHARMA:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Chairperson of the

- Nhava Sheva Port Trust, has imposed a penalty of several crores of rupees on a Japanese firm for violation of certain clauses of a contract; if so, what are the facts of the case and the relevant clauses of the contract which have been violated and how;
- (b) whether it is a fact that Government has discussions with the Chairperson on waiving the penalty;and
- (c) if so, the specific points so discussed and the outcome thereof?

THE

MINISTER OF SURFACE

TRANSPORT (SHRI K. P. UNNI-KRISHNAN): (a) Liquidated damages to the extent of Rs. 1.08 crores were levied on the Japanese contractor by Jawaharlal Nehru Port Trust, because of delay in completion of the contract in accordance with Clause 47 of the General Conditions of the contract. Clause 1.2 of the Technical **Specifications** and Special Applications and Schedule C of the Bill of Quantities specify the period of completion of five phases of the work varying from 12 months to 32 months. The contractor did not complete any of the 5 phases on time. The work on these phases was delayed by 8 months, 8 months, 17 months, 16 months and 9 months, respectively. Thus, provisions of Clause 1.2 were violated by the contractor.

- (b) No, Sir.
- (c) Does not arise.

Rural telecommunications exchanges in Orissa

- 911. SHRI BASUDEB MOHAPA-TRA; Will the Minister of COMMUNI-CATIONS be pleased to state:
- (a) what are the names of areas of Orissa where rural telecommunication exchanges are likely to be set up under Technology Mission during 1989-90:
- (b) what is the number of telephones likely to be installed under the above scheme; and
- (c) the specific rural area in Orissa together with population likely to be benefited under the scheme?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) to (c) A Year 1989-90 is over. A statement of achievement for 1989-90 is laid on the table of the House. (See below).

Statement

- (a) 38 New telephone exchanges have been opened and 21 old telephone exchanges have been replaced by 128-P C-DOT 64-P MILT Electronic exchanges during 1989-90.
- (b) 1224 Telephones have been installed.

(c) The total population benefited by the above development $i_{\rm S}$ about 1.24 lakh covered by the areas of the following telephone exchanges:—

Name of New Exchanges

- 1. Arhapal
- 2. Chandaneshwar
- 3. Nagram
- 4. Remuna
- 5. Ranipal
- 6. Salebhata
- 7. Biyalishmouza
- 8. Balitutha
- 9. Daitary
- 10. Gazyndrap
- 11. Gopalpur
- 12. Kishornagar
- 13. Krishnanandapur
- 14. Rajnagar
- 15. Bantala
- 16. Kanradahad
- 17. Khamar
- 18. Adva
- 19. Chirikipadasasan
- 20. Sihala
- 21. Byltungri
- 22. Komna
- 23. Batta
- 24. Kynduguda
- 25. Kujyndri
- 26. Nandapur
- 27. Ramanaguda
- 28. Sikrpui
- 29. Ketagarh
- 30. Gop
- 31. Kaktpur
- 32. Myndhasal
- 33. Boipur
- 34. Manyaswar
- 35. Mandosil
- 36. Balisankara
- 37. Kinjrikyla
- 38. Jaraikyla